

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 119**  
**143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising and Marketing India Pvt. Ltd. & ors.	...	Applicant/Petitioner
Vs		
M/s. Sharp Eye Advertising Pvt. Ltd.	...	Respondent

**Order under Section 397/398.**

**Order delivered on 05.02.2021.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant	:	Mr. Aman Rewaria, Advocate
For the Respondent	:	Ms. Sushma Singh, Adv

**ORDER**

List the matter for hearing on 06.05.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

05.02.2021.  
Deepak Kumar